



\$~36 to 42

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 13305/2009, CM APPL. 41372/2017, CM APPL. 20385/2019**

S C GUPTA

..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with
Mr.Arunav Patnaik and
Mr.Dhananjay Bhaskar Ray,
Advocates.

versus

NEW DELHI MUNICIPAL CORPORATION AND ORS

..... Respondents

Through: Mr.Chetanya Singh and Mr.Mayank
Bamniyal, Advocates for R-NDMC.
SI Deepak Kumar, SC Gupravs
NDMS, PS Barakhamba Road.

+ **W.P.(C) 5708/2010, CM APPL. 41370/2017, CM APPL. 18928/2018, CM APPL. 37262/2018, CM APPL. 4104/2019**

GYAN WATI & ORS

..... Petitioners

Through: Mr.Ramesh Singh, Sr. Advocate with
Mr.Arunav Patnaik and
Mr.Dhananjay Bhaskar Ray,
Advocates.

versus

NDMC

..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank
Bamniyal, Advocates for R-NDMC.

+ **W.P.(C) 1304/2011, CM APPL. 41373/2017, CM APPL. 18926/2018, CM APPL. 9130/2019**



SUHAS CHAND GUPTA

..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with
Mr.Arunav Patnaik and
Mr.Dhananjay Bhaskar Ray,
Advocates.

versus

NDMC

..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank
Bamniyal, Advocates for R-NDMC.

+ **W.P.(C) 1413/2011, CM APPL. 41367/2017, CM APPL.
17651/2018, CM APPL. 9123/2019**

SUHAS CHAND GUPTA

..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with
Mr.Arunav Patnaik and
Mr.Dhananjay Bhaskar Ray,
Advocates.

versus

NDMC

..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank
Bamniyal, Advocates for R-NDMC.

+ **W.P.(C) 1739/2011, CM APPL. 41368/2017, CM APPL.
17650/2018, CM APPL. 37276/2018, CM APPL. 4048/2019, CM
APPL. 20388/2019**

SARVESH CHAND GUPTA

..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with
Mr.Arunav Patnaik and
Mr.Dhananjay Bhaskar Ray,
Advocates.



versus

NDMC

..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank
Bamniyal, Advocates for R-NDMC.

+ **W.P.(C) 1941/2019 and CM APPL. 9016/2019**

SUHAS CHAND GUPTA

..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with
Mr.Arunav Patnaik and
Mr.Dhananjay Bhaskar Ray,
Advocates.

versus

NEW DELHI MUNICIPAL CORPORATION

..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank
Bamniyal, Advocates for R-NDMC.

+ **W.P.(C) 7471/2010, CM APPL. 41369/2017, CM APPL.
18927/2018, CM APPL. 37259/2018, CM APPL. 2277/2019**

SUKESH CHAND GUPTA

..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with
Mr.Arunav Patnaik and
Mr.Dhananjay Bhaskar Ray,
Advocates.

versus

NEW DELHI MUNICIPAL COUNCIL

..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank
Bamniyal, Advocates for R-NDMC.



CORAM:
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER
% 21.11.2023

1. Learned counsel appearing on behalf of respondent-NDMC submits that he has recently been engaged in the aforesaid matters. He seeks some time to take instructions and to complete the pleadings, if any.
2. Let the needful be done within a period of four weeks from today.
3. List these matters on 06.02.2024.

PURUSHAINDRA KUMAR KAURAV, J
NOVEMBER 21, 2023
nc/kv